

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSS PETRON PRIVATE LIMITED Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 02-03-2024; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digitof registration number: 10246

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 0 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 219444490 | | | | NA |
| 3 | Secured financial creditors | 1 | 9023006728 | 1 | 8495025592 | 0 | 527981136 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 6799598006 | 1 | 2816007388 | 0 | 3983590618 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 14 | 1850217 | 24 | 2380816 | 0 | 273734 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 6 | 6119325732 | 5 | 75318782 | 6044006950 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 101 | 3187308565 | 98 | 736135330 | 0 | 2451173236 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 124 | 25131089248 | 129 | 12344312398 | 6044006950 | 6963018724 | 0 | |